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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CONT.CAS(C) 1864/2024**

**SHELLY KAPUR**

.....Petitioner

Through: Ms. Kajal Chandra and Ms. Hatnei  
Mawi, Advocates.

versus

**PROMIL KAPOOR & ORS.**

.....Respondents

Through: Ms. Shweta Kapoor, Advocate for  
applicant/Anuj Dhamija.

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+ **RFA 197/2022 and CM APPL.21645/2022, 44630/2023,  
24826/2024, 73398/2024, 76061-76062/2024 and 5228/2025**

**SHELLY KAPUR**

.....Appellant

Through: Ms. Kajal Chandra and Ms. Hatnei  
Mawi, Advocates.

versus

**PROMIL KAPOOR & ANR.**

.....Respondents

Through: Ms. Shweta Kapoor, Advocate for  
applicant/Anuj Dhamija.

**CORAM:**

**HON'BLE MS. JUSTICE JYOTI SINGH**

**ORDER**

% **28.01.2025**

1. These matters have been received on transfer.
2. List for hearing on 07.03.2025.

**JYOTI SINGH, J**

**JANUARY 28, 2025**

*B.S. Rohella*